

(b) if so, details of the assessment such as the extent of oil leakage and possible impact to the environment; and

(c) measures taken/considered to be taken by Government in controlling the environmental damage due to the oil leakage?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Oil and Natural Gas Corporation (ONGC) Limited along with officials from district administration of Thanjavur assessed the leakage in pipeline on 30th June, 2017. It was found that soil has been affected in an area of approximately 50m x 20m to a depth of one foot.

The spilled oil has been removed/collected from the land and taken to the nearby ONGC's Kuthalam Gas Collecting Station. The affected area has been flushed with water, and water/condensate mix has been removed and taken for safe disposal. ONGC has decided to remove the soil from affected area to the extent needed and to take it to ONGC installation for further treatment/bio-remediation. ONGC has also decided to fill soil to a depth of one foot in order to give back to land owner in cultivable condition.

Steps to increase LPG production

1255. SHRI DEVENDER GOUD T.: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) how LPG infrastructure is compared with the increased domestic demand, more particularly after increasing the targets under Pradhan Mantri Ujjwala Yojana;

(b) how Government is planning to push production from the present 11 million tonnes to 15 million tonnes in 2017-18 as it is the requirement of LPG this fiscal;

(c) whether any consultation has been held with domestic LPG producers; and

(d) if so, the outcome of the same?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Setting up of LPG distributorship is a continuous process. As on 01.07.2017, there are 18950 LPG

distributorship in the country. Oil Marketing Companies (OMCs) have commissioned 525 LPG distributorship since 01.04.2016. Further, OMCs have advertised 2843 locations to set up new LPG distributorships and Ministry of Petroleum and Natural Gas has sanctioned 114 LPG distributorships in Durgam Kshetriya Vitrak (DKV) category to the State Government on nomination basis.

As on 01.07.2017, OMCs are operating 189 Bottling Plants across the country with bottling capacity of 16,354 TMT. New LPG Import Terminals are under execution at Cochin and Haldiya. Further, OMCs are undertaking capacity augmentation of existing Bottling Plants along with construction of 20 Green Field Bottling Plants.

(b) to (d) Assessment of requirement of LPG (domestic/commercial) in the country is made by the OMCs on the basis of growing LPG consumer base in the country. As indigenous production of LPG is less than the demand, OMCs prepare plan to import the LPG requirement on annual basis.

The projected demand is monitored on a regular basis and necessary changes in the projections are made based on the prevailing sales trend, change in policies or any other factor which may influence the demand. OMCs take action to meet any fluctuation in demand of LPG due to such factors.

For the current year 2017, against the projected demand of 23.3 MMT, the projected indigenous availability is 12.2 MMT. To meet the additional over and above the domestic production demand of the country, the import of 10.8 MMT has already been tied up by OMCs. Balance deficit of 0.3 MMT has been kept to absorb any increase in production at indigenous sources and available as optional imports.

Revival of SAIL and its subsidiary companies

1256. DR. V. MAITREYAN: Will the Minister of STEEL be pleased to state:

(a) whether the Union Government has taken adequate measures to revive the Steel Authority of India Limited (SAIL) and its subsidiary companies including the Salem Steel Plant in Tamil Nadu;

(b) if so, details thereof and the loss incurred by both SAIL and Salem Steel Plant in the last three years, year-wise;